

Rulers/Princes and the steps being taken to recover the amount so wrongly paid; and

(c) the circumstances under which such payments of privy purses was made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). The information is being collected from the various Accountants General.

Increase in Promotion Quota of I. A. S. Officers from State Civil Service

1493. SHRI SHANKAR DAYAL SINGH: Will the PRIME MINISTER be pleased to state :

(a) whether the Administrative Reforms Commission in its report on Personnel Administration had recommended for raising the quota of promotion from 25 per cent to 40 per cent in Class I Service including the Indian Administrative Service for providing greater opportunities for the advancement of talented and qualified persons in the State Civil Service; and

(b) if so, the action taken by Government in pursuance of the said recommendation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The Administrative Reforms Commission in its Report on Personnel Administration has made the following recommendation :

"In order to provide greater opportunities for the advancement of talented persons who are not already in Class I; the quota of vacancies in Class I to be filled by promotion may be increased upto a maximum of 40 per cent where the existing quota falls short of that percentage."

The above recommendation is under consideration of the Government.

खण्डवा (मध्य प्रदेश) में औद्योगिक बस्ती की स्थापना

1494. श्री वंश चरण शक्ति : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार बेरोजगारों

की समस्या हल करने के लिये मध्य प्रदेश के खण्डवा नगर में एक औद्योगिक बस्ती स्थापित करने का है; और

(ख) यदि हा, तो ऐसा कब तक किया जायेगा तथा उससे लगभग कितने व्यक्तियों को रोजगार मिलेगा?

औद्योगिक विकास मन्त्रालय में उप मन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) और (ख). खण्डवा नगर में औद्योगिक बस्ती स्थापित करने का कोई प्रस्ताव नहीं है। राज्य सरकार ने नये उद्योग शुरू करने के लिए भूमि अधिग्रहीत की है जहां सभी सुविधाएं दी जायेंगी।

Raids conducted by the Enforcement Directorate in Tamil Nadu

1495. SHRI K. GOPAL : Will the PRIME MINISTER be pleased to state :

(a) the number of raids conducted by Enforcement Directorate on the residency of Ministers and their Secretaries, legislators and Members of Parliament in Madras and elsewhere in Tamil Nadu since June, 1971; and

(b) the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) During the period from 1st June, 1971 to 15th March, 1972, the residence of one M. L. A. was searched by the Enforcement Directorate.

(b) Some documents were seized and further enquiry is in progress.

Expansion of Paper Mill at Nepanagar (M. P.)

1496. SHRI G. C. DIXIT : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Paper Mill at Nepanagar (M. P.) has submitted any scheme for its expansion;